NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/158/2016

NAME OF THE PETITIONER(S)

: Dr. K.K. Bhattacharya

NAME OF THE RESPONDENT(S)

: M/s Fruzyme Biotech India Pvt Ltd & 2 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. Movelly

Counsel for Petitioner

K

ORDER

Counsel for petitioner present. No representation on behalf of the Respondents. Counsel for petitioner is directed to serve private notice on all the three respondents and file the proof for sending and effecting service thereof along with an affidavit by the next date of hearing. Put up on 21.11.2016 at 10.30 A.M.

Ch.Mohd Sharief Tariq Member (Judicial) Anantha Padmanabha Swamy Member (Judicial)